

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA No 137/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th October 2017, 10.30 A.M

Name of the Company		Concast Steel & Power Ltd	
Under Section		231	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

L. CS Siddhi Thandharia
Practising Company Secretary

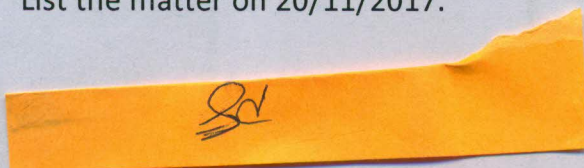
Applicant

Siddhi
9/10/17.

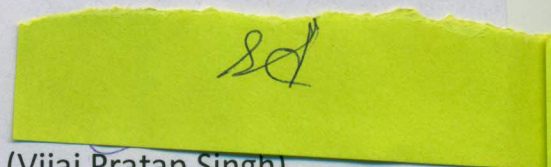
ORDER

Ld. Pr. CS for the petitioner made a request for adjournment. Prayer is allowed.

List the matter on 20/11/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)